

**GOVERNMENT OF INDIA
FINANCE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:720
ANSWERED ON:22.11.2002
COMPLAINTS FROM SMALL INVESTORS
LAXMAN GILUWA;MANSUKHBHAID. VASAVA

Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

- (a) the number of complaints received by SEBI /Department of Company Affairs from the investors particularly small investors during the last three years ;
- (b) whether even 50 percent of the complaints which are received from the small investors are not disposed of properly;
- (c) if so, the reasons therefor and the steps taken for making improvements in the existing system; and
- (d) the steps taken by the government to safeguard the interests of small investors ?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANDRAO V. ADSUL)

- (a) to (d): Information is being collected and will be laid on the Table of the House.